

Securities Appellate Tribunal

Coram: Hon'ble Js. Tarun Agarwala, Presiding Officer/Hon'ble Meera Swarup, Tech. Member

CIVIL CAUSELIST OF 28.04.2022 AT 11.00A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>271-PARTHEARD-COURTCODE-PROMOTEROPENOFFER-11.00AM</u>				
1	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas, Sr. Adv. i/b Khaitan and Co. Gaurav Joshi, Sr. Adv. i/b ELP
	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates K. Setalvad, Sr. Adv. i/b K. Ashar and Co.
	Sub Matter :	Misc. Application/0000415/2019		
	Sub Matter :	Misc. Application/0000189/2021		
	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates K. Setalvad, Sr. Adv. i/b K. Ashar and Co.
	Sub Matter :	Misc. Application/0000416/2019		
4	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates K. Setalvad, Sr. Adv. i/b K. Ashar and Co.
	Sub Matter :	Misc. Application/0000417/2019		
	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI	Mr. Arnav Misra Associate
	Sub Matter :	Misc. Application/0000106/2021		
	Sub Matter :	Misc. Application/0000113/2021		
	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI	Mr. Arnav Misra , Associate
	Sub Matter :	Misc. Application/0000107/2021		
	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI	Mr. Arnav Misra , Associate
	Sub Matter :	Misc. Application/0000108/2021		
	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI	Mr. Arnav Misra , Associate

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Coram:Hon.Js.Tarun Agarwala,Presiding Officer/ Hon.Js.M.T.Joshi,Jud. Member/ Hon. Meera Swarup,Tech. Mem

CIVIL CAUSELIST OF 28.04.2022 AT 12 NOON

MENTION- COURTCODE-MENTION2804-AT12 NOON

722-ADMISSION-COURT CODE-COMMODITIES-AT12.02PM

2 Misc. Application 177/2022 FARMER FUTURE Bodhilegal
PRODUCER CO. LTD.-DELAY
Vs.
SEBI AND ANR.

(Main Matter Number :SEBI Appeal/0000099/2022)

SEBI Appeal 99/2022 FARMER FUTURE Bodhilegal
PRODUCER CO. LTD.
Vs.
SEBI AND ANR.

Sub Matter(Disposed) : Misc. Application/0000176/2022

Sub Matter : Misc. Application/0000177/2022

Sub Matter(Disposed) : Misc. Application/0000178/2022

776-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-12.04PM

3 Misc. Application 289/2022 ASHOK KUMAR KHEMKA Vrinda Lakhotia Associate
HUF-COD
Vs.
SEBI

(Main Matter Number :SEBI Appeal/0000176/2022)

Misc. Application 290/2022 GOMATI DEVI RAM AWATAR DHOOT
SONI-EXEMPTION
Vs.
SEBI

(Main Matter Number :SEBI Appeal/0000179/2022)

Securities Appellate Tribunal

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CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	291/2022	GOMATI DEVI SONI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000179/2022)	RAM AWATAR DHOOT
	SEBI Appeal	176/2022	ASHOK KUMAR KHEMKA HUF Vs. SEBI Sub Matter : Misc. Application/0000289/2022	Vrinda Lakhotia Associate
4	SEBI Appeal	177/2022	LOVELY VINCOM PVT LTD Vs. SEBI	Suryaneel Das Advocate
5	SEBI Appeal	178/2022	GOURI BANERJEE Vs. SEBI	Suryaneel Das Advocate
6	SEBI Appeal	179/2022	GOMATI DEVI SONI Vs. SEBI Sub Matter : Misc. Application/0000290/2022 Sub Matter : Misc. Application/0000291/2022	RAM AWATAR DHOOT
<u>777-ADMISSION-COURTCODE-TRADINGCAT-12.06 PM</u>				
7	Misc. Application	1349/2021	CHERRY COSMETICS PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000182/2022)	Advocate Chitra Sharma
	Misc. Application	1350/2021	CHERRY COSMETICS PVT. LTD.-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000182/2022)	Advocate Chitra Sharma
	SEBI Appeal	182/2022	CHERRY COSMETICS PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001349/2021 Sub Matter : Misc. Application/0001350/2021	Advocate Chitra Sharma

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CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>235-ADMDISPOSAL-COURTCODE-SASTPAC-AT12.08P..M.</u>				
8	SEBI Appeal	203/2019	Shiv Kumar Agarwal Vs. SEBI	Vinay Chauhan,Adv.i/b Corporate Law Chambers India Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	255/2019	Madhudevi Agarwal Vs. SEBI	Vinay Chauhan,Adv. i/b CorporateLawChambersInd ia Mustafa Doctor,Sr.,Adv. i/b ELP
	SEBI Appeal	350/2019	Pawankumar Agarwal and Others Vs. SEBI	Rajvi Patel,Adv. i/b Rajpurohit and Associates Mustafa Doctor, Sr. Adv. i/b ELP
	SEBI Appeal	462/2019	Sanjay Thakkar Vs. SEBI	Advocate Jash Joshi ELP
	SEBI Appeal	101/2020	Roselabs Finance Ltd. Vs. SEBI	Mr. Mehul Jain, Advocate Mr. Rashi Dalmia, Advocate
	Misc. Application	609/2021	BASANT MALPANI-INTERIM RELIEF Vs. SEBI	Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000447/2021)				
	SEBI Appeal	447/2021	BASANT MALPANI Vs. SEBI	Corporate and Legal Advisor
Sub Matter :		Misc. Application/0000609/2021		

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CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>64-ADM-DISPOSAL-FORFEITUREOFSHARES-12.10PM</u>				
9	SEBI Appeal	451/2019	Parul Jitendra Shah and Others Vs. SEBI and Others	Jitendra T. Shah, Authorised Representative ELP-R1, MINDSPRIT LEGAL R-3
<u>29-ADMDISPOSAL-COURTCODE-PSTLWTM-AT 12.12PM</u>				
10	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
Sub Matter :		Misc. Application/0000799/2021		
Sub Matter :		Misc. Application/0000754/2021		
	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL ELP
Sub Matter :		Misc. Application/0000179/2020		
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI	MINDSPRIGHT LEGAL ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				
	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI	Mindspright Legal ELP
(Main Matter Number :SEBI Appeal/0000208/2020)				
	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000186/2020		
Sub Matter :		Misc. Application/0000187/2020		

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CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP
	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	239/2020 (/0000)	Rakesh Sharma Vs. Securities And Exchange Board of India	
	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	
	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S. ELP
	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000205/2020)			
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
	(Main Matter Number :SEBI Appeal/0000201/2020)			
	Misc. Application	799/2021	INVENTURE Inventure GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
	(Main Matter Number :SEBI Appeal/0000201/2020)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0000899/2021		
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) :		Misc. Application/0000932/2021		
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) :		Misc. Application/0000931/2021		
	SEBI Appeal	607/2021	MR. DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate
Sub Matter :		Misc. Application/0001234/2021		

238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT-12.14 PM

11	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>381-ADMDISPOSAL-COURTCODE-WTMDISGORGMENT-12.16PM</u>				
12	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter : Misc. Application/0000778/2021				
<u>70-ADMDISPOSAL-COURTCODE-SCORESVENTURA-AT-12.18PM</u>				
13	SEBI Appeal	390/2021 (/0000)	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co. LAW POINT-SEBI
Sub Matter : Misc. Application/0000713/2021				
	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
Sub Matter : Misc. Application/0000714/2021				
	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
Sub Matter : Misc. Application/0000715/2021				
	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.

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CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000390/2021)				
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr. â€	i/b. Yasmin Bhansali and Co i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				
	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				
	SEBI Appeal	699/2021	Catherine DSilva Vs. SEBI AND OTHERS	Yasmin Bhansali, Advocate

392-ADMDISPOSAL-CODE-INSIDERAPTECH-AT12.20 P.M.

14	SEBI Appeal	467/2021	Aptech Ltd Vs. SEBI	Parinam Law Associates
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641-DISPOSAL-COURT CODE-SVAMLDR-AT-12.22 P.M.

15	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Alliance Law
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Sub Matter(Disposed) : Misc. Application/0001383/2021
Sub Matter(Disposed) : Misc. Application/0000104/2022

707-ADM-COURT COD-HIRANGDR-AT 12.24PM

16	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG	Ganesh AND Co.
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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Vs.
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CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000082/2022		
	Sub Matter(Disposed) :	Misc. Application/0000083/2022		
	Sub Matter :	Misc. Application/0000119/2022		
	Sub Matter(Disposed) :	Misc. Application/0000120/2022		
17	SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
	Sub Matter(Disposed) :	Misc. Application/0000084/2022		
	Sub Matter(Disposed) :	Misc. Application/0000085/2022		
	Sub Matter :	Misc. Application/0000121/2022		
	Sub Matter(Disposed) :	Misc. Application/0000122/2022		
18	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000115/2022		
	Sub Matter(Disposed) :	Misc. Application/0000116/2022		
	Sub Matter(Disposed) :	Misc. Application/0000117/2022		
	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
	(Main Matter Number :SEBI Appeal/0000074/2022)			
	Misc. Application	121/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
	(Main Matter Number :SEBI Appeal/0000075/2022)			
<u>714-DISPOSAL-COURTCODE-SCORECOMPLAINTS-12.30 PM</u>				
19	SEBI Appeal	88/2022	RAJINDER JEET SINGH Vs. SEBI	Mr. Devraj Sharma, Advocate K. ASHAR AND CO. for R-1 Tri Legal for R-2
	Sub Matter :	Misc. Application/0000184/2022		
	Sub Matter :	Misc. Application/0000185/2022		

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CIVIL CAUSE LIST OF DATE :28/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	185/2022	RAJINDER SINGH-EXEMPTION Vs. SEBI	JEET Mr. Devraj Sharma, Advocate K. ASHAR AND CO. for R-1 Tri Legal for R-2

(Main Matter Number :SEBI Appeal/0000088/2022)